

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 903  
TO BE ANSWERED ON 03<sup>RD</sup> DECEMBER, 2024**

**HOSPITALS UNDER AB-PMJAY**

**903. SMT. PHULO DEVI NETAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of public and private hospitals empanelled under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), year-wise and State-wise;
- (b) the details of public and private hospitals de-empanelled under AB-PMJAY, year-wise and State-wise;
- (c) whether Government is aware of instances where private hospitals are refusing treatment under AB-PMJAY due to delays in fund disbursement and if so, the details thereof;
- (d) the measures implemented to monitor and address complaints related to empaneled hospitals under AB-PMJAY, particularly regarding refusal of service or denial of benefits to eligible beneficiaries; and
- (e) the steps taken by Government to increase the number of hospitals under AB-PMJAY?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) and (b): State/ UT-wise and year-wise details of number of Public and Private hospitals empaneled and de-empaneled under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) are at **Annexure-I** and **Annexure-II** respectively.

(c) to (e): Under AB-PMJAY, claims are settled by respective State Health Agencies under the State Government. Timely settlement of claims is one of the key parameters against which scheme performance is measured. The status of claim settlement under the scheme is constantly

monitored and review meetings are organized regularly to take stock of the progress with regards to the claims.

Further, a three-tier grievance redressal system at District, State, and National level has been created to resolve the issues faced by beneficiaries in utilizing healthcare services under the scheme. Beneficiaries can file their grievance using different mediums including web-based portal Centralized Grievance Redressal Management System (CGRMS), Central & State call centers, email, letter to State Health Agencies etc. Based on the nature of grievance, necessary action for resolution is taken including coordination with the hospital and providing of support to the beneficiaries in availing treatment under the scheme.

In order to improve the participation of hospitals, following actions have been taken:

- i. NHA has released a revised health benefit package with increased number of procedures (1961). Further, rates have been increased for 350 packages and new packages have been added.
- ii. Claim settlement is monitored at the highest level and it is ensured that claim is settled within defined turnaround time.
- iii. Virtual and physical capacity building of hospitals are undertaken.
- iv. A hospital-specific call center (14413) has been set-up to address their concern on a real-time basis.
- v. District Implementation Units (DIUs) have been set-up to regularly visit empaneled hospitals to understand the issues faced by beneficiaries and hospitals.



Madhya Pradesh	146	56	259	35	30	129	25	116	21	91	9	87	7	49
Maharashtra	82	310	92	38	19	206	5	63	3	86	5	92	2	16
Manipur	9	6	9	2	7	1	9	3	0	11	0	8	0	3
Meghalaya	145	2	1	11	2	4	1	0	0	0	4	0	2	2
Mizoram	77	2	0	3	1	2	0	0	1	0	0	1	1	0
Nagaland	39	4	4	6	1	3	3	0	0	2	1	11	2	0
NCT of Delhi	7	10	3	6	0	9	1	7	0	2	0	16	0	6
Odisha	1	0	9	0	0	0	0	0	0	1	1	0	0	0
PSU	0	0	1	0	0	0	1	0	0	0	0	0	0	0
Puducherry	2	0	10	8	0	2	0	6	0	2	0	0	0	0
Punjab	2	0	204	260	1	103	1	63	3	25	2	65	5	35
Rajasthan	13	9	27	0	749	271	42	421	60	209	31	64	0	0
Sikkim	5	1	0	0	0	0	6	0	0	1	1	1	2	2
Tamil Nadu	326	789	27	84	12	81	524	146	22	51	86	40	9	17
Telangana	38	1	4	0	2	1	142	246	826	52	2	56	1	18
Tripura	88	2	1	0	36	0	2	0	2	1	3	2	1	0
Uttar Pradesh	427	912	631	236	3	80	3	267	12	579	1810	579	62	236
Uttarakhand	97	48	6	1	0	14	0	20	0	25	1	48	1	27
West Bengal	5	0	20	0	0	3	0	0	2	0	0	5	0	7

\* Data as on 25.11.2024



Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	0	0	0	0	0	3	0	10	0	87	0	53	0	286
Maharashtra	0	70	0	43	0	12	0	109	71	122	21	31	0	0
Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	1
Meghalaya	0	0	0	0	0	0	0	0	0	1	7	1	1	0
Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	22	0
Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	2
Punjab	0	0	0	0	0	15	0	4	0	3	0	0	0	0
Rajasthan	0	0	0	0	0	0	0	1	0	8	0	2	0	0
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	1
Tamil Nadu	0	0	0	0	0	3	0	2	0	0	0	9	0	1
Telangana	0	0	0	0	0	0	0	6	0	2	0	0	0	1
Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Uttar Pradesh	0	3	0	3	1	74	0	45	0	40	2	204	0	47
Uttarakhand	0	0	0	19	0	1	0	32	0	32	0	1	0	0

\* Data as on 25.11.2024

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